

THE MINISTER OF DEFENCE (SHRI MANOHAR PARRIKAR): (a) No, Sir.

(b) Does not arise.

(c) Review of existing fleet and induction of new aircraft is a continuous process. Such review is carried out keeping in view the operational requirements of IAF.

(d) Yes, Sir.

(e) Negotiation is taking place for procurement of Medium Multi Role Combat Aircraft from M/s Dassault Aviation, France. However, no final decision has been taken.

Renewing of defence framework with the US

2113. SHRIMATI SASIKALA PUSHPA: Will the Minister of DEFENCE be pleased to state:

(a) whether it is a fact that India has renewed its defence framework with US, if so, the details thereof;

(b) the present status of the Defence Trade and Technology Initiative (DTTI) with US;

(c) whether it is also a fact that in this Initiative, India will co-develop and produce military products, if so, the details thereof; and

(d) the action taken by Government in strengthening defence ties with US?

THE MINISTER OF DEFENCE (SHRI MANOHAR PARRIKAR): (a) India and USA have finalised the new Framework Agreement on Defence Cooperation which would replace the existing Framework Agreement on Defence Cooperation expiring in June 2015.

(b) and (c) A dialogue has been established between both countries under the Defence Technology and Trade Initiative (DTTI) for co-development and co-production of unique and exceptional technologies of mutual interest.

(d) Defence cooperation with US continues to be pursued on the basis of mutual interest and convenience.

Newly commissioned aircrafts and submarines by the Air Force and Navy

2114. SHRIMATI SAROJINI HEMBRAM: Will the Minister of DEFENCE be pleased to state:

(a) the details of new, advanced and sophisticated aircrafts and fighter aircrafts commissioned to the Army and Air Force;

(b) whether any new submarine/vessels are commissioned recently by the Navy; and